

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 782**

TO BE ANSWERED ON THE 25TH JULY, 2023/ SRAVANA 3, 1945 (SAKA)

CYBER SECURITY TRAINING INSTITUTES

**782. SHRI GNANATHIRAVIAM S.:
SHRI VIJAYAKUMAR ALIAS VIJAY VASANTH:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government proposes to establish any cyber security training institutes to develop trained cyber crime police officers in the country to combat fast increasing incidence of cyber crimes from/within the country or instigated from foreign countries;

(b) if so, the details thereof and the Government's action in this regard; and

(c) the funds allocated to States/UTs for creating infrastructure facilities with advanced gadgets to facilitate cyber crime police?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) to (c): 'Police' and 'Public Order' are State subjects as per the Seventh Schedule to the Constitution of India. It is the primary responsibility of the State Governments/UT Administration to equip their police forces with adequate infrastructure facilities, state-of-art technology gadgets,

manpower and training for tackling cybercrimes. However, the Central Government supplements the initiatives of the State Governments through various advisories and schemes for the capacity building of their Law Enforcement Agencies (LEAs).

Under the Cybercrime Prevention against Women and Children (CCPWC) Scheme, financial assistance to the tune of Rs. 122.24 Crore has been provided to all State/UTs for setting up of cyber forensic cum training laboratories, hiring of junior cyber consultants and capacity building of Law Enforcement Agencies (LEAs), public prosecutors and judicial officers. So far, cyber forensic-cum-training laboratories have been commissioned in 33 States/UTs.

Massive Open Online Courses (MOOC) platform, namely 'CyTrain' portal has been developed under the Indian Cyber Crime Coordination Centre (I4C), for capacity building of police officers/judicial officers through online courses on critical aspects of cyber crime investigation, forensics, prosecution etc. along with certification. More than 38,300 Police Officers from States/UTs are registered and more than 19,100 Certificates issued

through the portal. In addition, training curriculum has been prepared for police personnel, public prosecutors and judicial officers for better handling of investigation and prosecution and States/UTs have been requested to organize training programmes accordingly. 36118 LEAs, 2022 Judicial Officer and 2240 Public Prosecutors have been trained by Ministry of Home Affairs, State Government and BPR&D.

Ministry of Home Affairs has provided central assistance under 'Assistance to States & UTs for Modernization of Police' Scheme to the States & UTs for the acquisition of latest weaponry, training gadgets, advanced communication/forensic equipment, Cyber Policing equipment etc. The State Governments formulate State Action Plans (SAPs) as per their strategic priorities and requirements including combating cyber crimes. The amount of Central financial assistance disbursed under this scheme during the last 3 financial years is as below:

(Rs. in Crore)

Year	Allocation	Released
2020-21	770.76 (Budget Estimate) 103.27 (Revised Estimate)	103.25
2021-22	620.45 (Budget Estimate) 188.00 (Revised Estimate)	158.57
2022-23	620.45 (Budget Estimate) 150.52 (Revised Estimate)	36.69

(Funds against allocations could not be released to most of the States as they had substantial unspent balances.)
